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Statement-IV
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1. **Dr. M.M. Krishna,**
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2. **Shri N.P. Nawani,**
Joint Secretary, Ministry of Food, Krishi Bhawan, NEW DELHI
3. **Shri S.K. Jana,**
Controller of Accounts (Food)
4. **Shri C.K. Basu,**
Joint Secretary, Ministry of Food Processing Industries, Panchsheel
Bhawan, Khel Gaon Marg, NEW DELHI.

Chartering of fishing vessels

4032. **SHRIMATI RENUKA**
CHOWDHURY:

SHRI V. RAJAN CHEL-
LAPPA:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to refer to the answer to Unstarred Question 2371 given in the Rajya Sabha on 12th March, 1992 and state:

(a) whether Government have been issuing licences for chartering of fishing vessels under any policy;

(b) the list of the charters given/extended from January, 1992 the dates of the permission and the duration of the charter; and

(c) whether the issuing of such charters goes against the policy of encouraging development of indigenous Deep Sea Fishing Industries by leasing and joint ventures?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) While no licence under Section 4 of the Maritime Zones of India (Regulation of Fishing by Foreign Vessels)

Act, 1981 for chartering of foreign fishing vessels have been issued so far, permits under Section 5 of the MZI Act, 1981 were issued in pursuance of the charter policies framed in 1981 and 1986.

(b) A list is given in Statement. (See below).

(c) Permission for charter of foreign fishing vessels is given so that the entrepreneurs could gain experience in deep sea fishing and subsequently enter into joint venture with a suitable foreign fishing company or operate vessels on long term lease in Indian waters. Despite the limited number of 27 chartered foreign fishing vessels actually operating in Indian EEZ as on 31st July, 1992, there are at present 179 deep sea fishing vessels owned by Indian Companies, part of which are acquired as fulfilment of charter obligation. In addition, the Government have recently cleared 17 Joint Venture/Test Fishing Proposals which will bring about 94 deep sea fishing vessels into the Indian EEZ in due course. It is, therefore, evident that issuing of a few extensions to charters will not go against the policy of encouraging development of indigenous deep sea Fishing Industries by leasing and joint ventures.

Statement

List of charter permits given,¹ extended from January, 1992

S. No.	Name of Charterer	Date of issue of permit/extension	Duration of charter upto
1	2	3	4
1.	High Sea Foods Ltd., New Delhi	2-6-92 for 1 pair	20-5-93
2.	V.B.C. Exports Ltd., Visakhapatnam	14-2-92 for 2 pairs	13-2-94
3.	G.P. Marine Products (India) Ltd., Guntur	14-2-92 for 2 pairs	13-2-94 & 21-1-94
4.	Shrimp India Ltd., Visakhapatnam	21-2-92 for 2 pairs	20-2-94
5.	Srinivasa Enterprises Ltd., Visakhapatnam	13-3-92 for 2 pairs	12-3-94
6.	Star Marine Foods (P) Ltd., Hyderabad	11-6-92 for 1 pair 6-8-92 for 2 Tuna Long Liners (TLL)	10-6-94 5-8-94
7.	Golden Ahar Ltd., New Delhi	6-7-92 for 1 pair	10-5-92
8.	Surya Sea Foods Pvt. Ltd., Hyderabad	5-5-92 for 2 TLL	4-5-93
9.	Sri Sudershan Fisheries Pvt. Ltd., Hyderabad	1-5-92 for 1 Stern Trawler (ST) 6-8-92 for 1 ST	30-4-93 5-8-93
10.	Tri Marine Pvt. Ltd., New Delhi	10-6-92 for 1 ST 29-5-92 for 1 TLL	9-6-93 28-5-93
11.	Balaji Sea Foods Pvt. Ltd., Visakhapatnam	6-8-92 for 2 TLL	5-8-93
12.	Kakadwip United Fisheries, Calcutta	10-4-92 for 1 ST	9-4-93
13.	Atchya Marine Pvt. Ltd., Hyderabad	7-2-92 for 1 TLL 29-5-92 for 1 TLL	6-2-93 28-5-93
14.	The Elurupandu Fishermen Co-op. Society Ltd., (A.P.)	27-4-92 for 2 TLL	26-4-93
15.	Savi Jana Sea Foods Pvt. Ltd., Pondicherry	14-5-92 for 2 TLL	13-5-93
16.	A.K. International, New Delhi	29-5-92 for 1 ST	28-5-93
17.	Vigneswara Fisheries, Madras	25-5-92 for 1 TLL 3-7-92 for 1 TLL	24-5-93 2-7-93
18.	Sri Panchajanya Marine (Products) (P) Ltd., Kakinada	7-7-92 for 2 TLL	6-7-93
19.	S. Seasonics Pvt. Ltd., New Delhi	10-7-92 for 1 TLL	9-7-93
20.	Kreative (Export & Import) (P) Ltd., Bombay	6-8-92 for 2 TLL	5-8-93